

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:764
ANSWERED ON:15.07.2014
REPORT OF IHRO
Singh Shri Sunil Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken note of the report of the International Human Rights Organisation (IHRO) - Human Rights Watch indicating that the efforts of the Government of India for protection of women and children from crime has not been able to achieve the desired results; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (b):Ministry of Home Affairs is not aware of any such report.

As per data made available by the National Crimes Records Bureau (NCRB), the total number of cases registered on account of crimes against women for the year, 2011, 2012 and 2013 are 2,19,142, 2,32,528 and 2,28,650 respectively.

Ministry of Home Affairs has also taken several steps to strengthen the legislation and implementing agencies to contain incidents of crimes against women. The President of India on 2nd April, 2013 has consented to the Criminal Law (Amendment) Act 2013, which have come to force since 3rd Feb, 2013, on crimes against women. The government has amended various sections of the Indian Penal Code, the Code of Criminal Procedure and the Indian Evidence Act. It has enhanced punishment for crimes like rape, sexual harassment, stalking, voyeurism, acid attacks, indecent gestures like words and inappropriate touch etc.

The new laws have provisions for increased sentence for rape convicts, including life-term and death sentence, besides providing for stringent punishment for offences such as acid attacks, stalking and voyeurism.

As per constitution of India, 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crimes against women lies with the State Governments. Ministry of Home Affairs has issued several advisories to States /UTs from time to time outlining the measures to be taken to curb incidents of crimes against women and is also maintaining constant contact with States / UTs in this regard. Periodic review meetings are held with States/UTs at the level of Chief Secretaries and Director General of Police to obtain feedback and assess the implementation bottlenecks.

Ministry of Home Affairs is also on verge of launching an integrated Computer Aided Dispatch (CAD) platform for supporting Geographical Information System (GIS) Based Call Taking and Global Positioning System (GPS) based Police vehicle dispatch function that will help to improve the efficiency in responding to women distress calls and provide speedy assistance.